

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-506
IB-289/ND/2023

IN THE MATTER OF:

Aditya Birla Finance Ltd.

Vs.

Ranjit Singh Atwal

.....Applicant

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 18.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Sudhir K. Makkar, Sr. Adv. with Mr. Yashovardhan
Suri, Ms. Aadhya Shortriya, Advs.

ORDER

This is a petition filed under Section 95 of IBC, 2016. Ld. Counsel on behalf of the Petitioner is present and sought time to file the authorization of the Petitioner to file this application. Time prayed for is granted. List this matter on **30.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)